POST OFFER ADVERTISEMENT IN TERMS OF REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS, 2011")WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC EQUITY SHAREHOLDERS OF

YKM INDUSTRIES LIMITED

Registered Office: 4, Jayalakshmipuram, First Street, Nungambakkam, Chennai, Tamil Nadu, 600034; Tel No: 044-42113810, 42113820; Fax No: 044-28212494; Email id: ykmindustrieslimited@gmail.com CIN: L05001TN1994PLC028263 (Hereinafter referred to as the "Target Company" or "YKM")

Open Offer to the public equity shareholders of YKM for acquisition of 11,67,374 Equity Shares of Face Value ₹10/- each of YKM representing 26.00% of total fully paid up equity share capital ("voting share capital") of Target company for cash, at price of ₹13/- (Indian Rupees Thirteen only) per equity share by Mr. Anil Jain ("Acquirer 1"), Mrs. Dimple Jain ("Acquirer 2"), Mrs. Ugam Devi Jain ("Acquirer3"), Sherisha Technologies Private Limited ("STPL") ("Acquirer 4") and Mr. Tarachand Jain ("Person acting in Concert" / "PAC") ("Hereinafter referred to as Acquirers & PAC") under SEBI (SAST) Regulations, 2011

This Post Offer Advertisement is being issued by Keynote Corporate Services Limited ("Manager to the Offer"), on behalf of the Acquirers & PAC in connection with the offer made in compliance with Regulation 18(12) of the SEBI (SAST) Regulations, 2011. This Post Offer Advertisement has to be read with Public Announcement issued on April 11, 2018 ("PA"), the Detailed Public Statement dated April 17, 2018 ("DPS") and Letter of Offer dated June 01, 2018 ("LOF") dispatched to the public shareholders on June 06, 2018. The DPS with respect to the aforementioned Offer was published in Business Standard (all editions) - English National Daily, Business Standard (all editions) - Hindi National Daily, Navshakti (Mumbai edition) - Marathi Regional Daily (regional language daily where the place of the stock exchange is situated) and Makkal Kural (Chennai Edition) - Tamil Regional Daily (regional language daily where registered office of the Target Company is situated).

1. Name of the Target Company : YKM Industries Limited.

2. Name of the Acquirers & PAC : Acquirers

Mr. Anil Jain ("Acquirer 1")

Mrs. Dimple Jain ("Acquirer 2")
Mrs. Ugam Devi Jain ("Acquirer 3")

 Sherisha Technologies Private Limited ("Acquirer 4").

PAC

· Mr. Tarachand Jain

Name of Manager to the Offer
 Keynote Corporate Services Limited.
 Name of Registrar to the Offer
 Cameo Corporate Services Limited.

5. Offer Details :

a. Date of opening of the Offer
b. Date of closing of the Offer
c. Tuesday, June 26, 2018.
d. Date of Payment of Consideration
e. Friday, July 06, 2018.

7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document	Actual	
7.1	Offer Price (₹)	13/-	13/-	
7.2	Aggregate Number of Shares Tendered	11,67,374	10,97,710	
7.3	Aggregate Number of Shares Accepted	11,67,374	10,97,210	
7.4	Size of Offer (Number of Shares multiplied by offer price of shares) (₹)	1,51,75,862/-	1,42,63,730	
7.5	Shareholding of the Acquirers & PAC before Agreements/Public Announcement (No. & %)	Nil	Nil	

Sr. No.	Particulars	Offer Document		Actual	
		Number	% of Total Equity Share Capital	Number	% of Total Equity Share Capital
7.6	Shares Acquired by way of Agreements	28,76,880	64.07	28,76,880	64.07
7.7	Shares Acquired by way of Open Offer	11,67,374	26.00	10,97,210	24.44
7.8	Shares Acquired after Detailed Public Statement	0	0.00	0	0.00
7.9	Post offer share holding of Acquirers & PAC	40,44,254	90.07	39,74,090	88.51
7.10	Pre offer shareholding of the Public	16,13,020	35.93	16,13,020	35.93
7.11	Post offer shareholding of the Public	4,45,646	9.93	5,15,810	11.49

- 8. The Acquirers & PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Ltd and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS & PAC

KEYNOTE

Keynote Corporate Services Limited

The Ruby, 9th Floor, Senapati Bapat Marg, Dadar (West), Mumbai – 400028.

Tel: +91–22– 30266000-3; Fax: +91–22– 3026 6088; E-mail:mbd@keynoteindia.net

Contact Person: Ms. Pooja Sanghvi; Website: www.keynoteindia.net

SEBI Registration No.: INM 000003606; CIN: L67120MH1993PLC072407 Place: Mumbai

Date: July 10, 2018